

ANNUAL ACCOUNTS OF THE ANIMAL WELFARE BOARD, MADRAS FOR 1979-80 AND STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): I beg to lay on the Table.

(1) A copy of the Annual Accounts (Hindi and English versions) of the Animal Welfare Board Madras, for the year 1979-80 together with Audit Certificate thereon;

(2) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above.

(Placed in Library. See No. LT-3761(82).

श्री राम विज्ञान पासवान (हाजीपुर): 26 तारीख की लिस्ट आफ बिजनेस में कहा गया था कि एस्टीमेट कमेटी की जो 22वीं रिपोर्ट पेश की जा रही है वह हिन्दी और अंग्रेजी दोनों में की जा रही है —

अध्यक्ष महोदय: आ रही है।

श्री राम विज्ञान पासवान: रिपोर्ट पेश कर दी गई है। यह कहा गया है कि हिन्दी अंग्रेजी दोनों में उसको पेश किया गया है। हिन्दी आई नहीं है —

अध्यक्ष महोदय: आ रही है।

श्री राम विज्ञान पासवान: नहीं आ रही है। हेल्थ मिनिस्ट्री की डिमांड्स पर बहस चल रही है।

अध्यक्ष महोदय: हिन्दी आ गई है।

श्री राम विज्ञान पासवान: आज भी टेलिफोन से मैंने पूछा है। उन्होंने कहा मेरे पास एक कापी थी। उसको मैंने टेबल पर रख दिया है। एक कापी स्पीकर के पास रहेगी, सैक्रेटरी के पास रहेगी या कहां रहेगी?

अध्यक्ष महोदय: आ गई है।

श्री राम विज्ञान पासवान: टेबल पर रख दी गई है लेकिन मैम्बरों को उपलब्ध नहीं होती है।

श्री अटल बिहारी बाजपेयी (नई दिल्ली): यह गलत-ग्यानी है। हिन्दी का बहाना करके उस दिन केरल की डिमांड्स का विवरण नहीं दिया गया था।

अध्यक्ष महोदय: इसको माफ नहीं करता हूँ लेकिन उस दिन तो मैंने इजाजत उनको दे दी थी।

श्री अटल बिहारी बाजपेयी: यह गलत है। आप इनके कान खोचिये।

अध्यक्ष महोदय: खीच कर लम्बा कर देंगे:

श्री राजेश कुमार सिंह: (फिरोजाबाद) समाचारपत्रों में आया है तीस ड्रम जो बन्द थे और जिन के बारे में यह कहा गया था कि इनमें कैमिकल्ज है, उन में एक बून्द भी कैमिकल नहीं निकला। यह बड़ा गंभीर मामला है। मैंने इस पर ध्यानाकर्षण प्रस्ताव दिया है।

अध्यक्ष महोदय: देखेंगे।

PROF RUP CHAND PAL (Hoogly): Sir, the Information Minister has issued a circular to AIR centres prior to 19th January All-India Industrial strike not to project the success of the bandh and later on he denied in the House that he issued any such circular.

SOCIAL SECURITY CERTIFICATE RULE, 1982 AND NOTIFICATION UNDER GOVERNMENT SAVINGS CERTIFICATES ACT 1959. . .

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY): I beg to lay on the Table

(1) A copy of the Social Security Certificates Rules, 1982 (Hindi and

English versions) published in Notification No. G.S.R. 259(E) in Gazette of India dated the 20th March, 1982, under sub-section(3) of 12 of the Government Savings Certificate Act, 1959.

(2) A copy of Notification No. G.S.R. 260(E) (Hindi and English versions) published in Gazette of India dated the 20th March, 1982 issued under sub-section (3) of section 1 of the Government Savings Certificate Act, 1959.

(Placed in Library. See No. LT-3762/82).

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF EDUCATION AND CULTURE (DEPARTMENT OF EDUCATION) FOR 1982-83 AND MINISTRY OF EDUCATION AND CULTURE (DEPARTMENT OF CULTURE) FOR 1982-83.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI F. K. THUNGON): I beg to lay on the Table

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Education and Culture, (Department of Education) for 1982-83. (Placed in Library See No. LT-3763/82).

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Education and Culture (Department of Culture) for 1982-83. (Placed in Library. See No. LT-3764/82).

12.05 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provision of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed

to enclose a copy of the Indian Railways (Amendment) Bill, 1982, which has been passed by the Rajya Sabha at its sitting held on the 5th March, 1982."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Industrial Employment (Standing Order) Amendment Bill, 1982, which has been passed by the Rajya Sabha at its sitting held on the 25th March, 1982."

BILLS, AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the following Bills as passed by Rajya Sabha:—

- (1) The Indian Railways (Amendment), Bill 1982.
- (2) The Industrial Employment (Standing Orders) Amendment Bill, 1982.

12.06 hrs.

ESTIMATES COMMITTEE

TWENTY-FOURTH REPORT

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): Sir, I beg to present the Twenty-fourth Report (Hindi and English versions) of the Estimates Committee on the Ministry of External Affairs—Overseas Indians in West Asia, Sri Lanka, Malaysia, Burma, Indonesia and Singapore—Part III—South East Asia (Burma, Malaysia, Singapore and Indonesia).

COMMITTEE ON PUBLIC UNDERTAKINGS

THIRTY-SIXTH REPORT

SHRI BANSI LAL (Bhiwani): I beg to present the Thirty-sixth Report (Hindi and English versions) of the Committee on Public Undertaking on Action Taken by Government on the